No.A-12023/02/2014-Ad.IV
Government of India
Ministry of Corporate Affairs
'A' Wing, 5th floor, Shastri Bhawan,
New Delhi-110001

Dated the 14 January, 2016

Office Memorandum

Sub: Filling up of 1(one) post of Secretary in the National Company Law Tribunal (NCLT).

In continuation of this Ministry’s circular of even number dated 26th October, 2015 on the subject mentioned above (copy enclosed), the undersigned is directed to state that last date of receipt of applications has been extended till 31.01.2016.

2. Those who have already applied earlier and in the interregnum period need not apply again. Other terms and eligibility conditions as stated in the above mentioned circular will remain the same.

3. Applications forms in prescribed proforma must be submitted in duplicate through proper channel by 31st January, 2016 to Shri Navneet Chouhan, Director, Ministry of Corporate Affairs, Room No. 530, 'A' Wing, 5th Floor, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-110001.

4. For Application format, eligibility conditions, requisite qualifications and other details log on to Ministry’s website www.mca.gov.in or the Company Law Board’s website www.clb.gov.in or DoP&T’s website www.persmin.nic.in.

5. This may be given wide publicity.

Encl: As above

(Ashutosh Anand)
Under Secretary to the Govt. of India
Tele. No. 23389782
To

1. Registrar of Supreme Court of India, New Delhi.
2. Registrar Generals of all High Courts.
4. All Chief Secretaries to the State Governments/Union Territories.
5. Director General of Corporate Affairs, New Delhi.
6. All RDs/RoC-cum-OLs/RoCs/OLs, Ministry of Corporate Affairs.
7. Secretary, Company Law Board, Paryavaran Bhawan, New Delhi with the request to upload the vacancy circular on the CLB' website.
8. Director, Serious Fraud Investigation Office, Paryavaran Bhawan, New Delhi.
9. Secretary, Competition Commission of India, MCA, New Delhi.
10. Registrar, Competition Commission Appellate Tribunal, New Delhi.
11. All officers of Ministry of Corporate Affairs at Shastri Bhawan, New Delhi.
12. E governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the Ministry.
13. Technical Director, NIC, DoPT, Room No. 11/A, North Block, New Delhi for posting on the DoP&T’s website {reference DoP&T’s OM no. 28/1/2007-EO(SM.II) dated 23.02.2010}.
14. Guard File